

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5572  
ANSWERED ON:10.05.2012  
COMPUTERISATION OF RECORDS OF WAKF BOARDS  
Reddy Shri Magunta Srinivasulu

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the Government is carrying out efforts to computerize the records of Wakf Boards in the country;
- (b) if so, whether adequate funds have been given to Andhra Pradesh for computerizing the records of Wakf Boards in the State; and
- (c) the amount kept for the development and upkeep of Wakf Boards in the country under the Twelfth Five Year Plan period?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a): Yes Sir.

(b): The scheme "Computerization of records of the State Waqf Boards (SWBs)" with central financial assistance is applicable to all the 30 State Waqf Boards in the country including the Andhra Pradesh State Wakf Board. Under the scheme, funds are to be released to the SWBs for setting up of Centralized Computing Facility (CCF) and thereafter, for hand holding charges for the next three years. An amount of Rs. 27.1 lakhs has been released to the Andhra Pradesh State Wakf Board in June, 2011 for setting up of CCF as per demand proposal received from Andhra Pradesh State Wakf Board.

(c): Allocation for the Twelfth Five Year Plan period has not been finalized. However, the allocation in the budget for 2012-13 for the scheme computerization of records of the State Waqf Boards (SWBs) is Rs. 5 crores.